

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO.2369/1998

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New Delhi this the 18th day of January, 2000.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI R. K. AHOOJA, MEMBER(A)

Kum. Pinki Munshi D/O B.L.Munshi,
R/O B-16, Manas Apartments,
Mayur Vihar, Phase-I,
Delhi-110091.

...Applicant

(By Advocate Shri B. S. Jain)

-Versus-

1. Union of India through
Secretary, Ministry of I & B,
Shastri Bhawan,
New Delhi.

2. Director General,
All India Radio,
Akashwani Bhawan,
Parliament Street,
New Delhi.

...Respondents

(By Advocate Shri S. Mohd. Arif)

O R D E R (ORAL)

Justice Ashok Agarwal:

Learned counsel for the respondents/pointed out
to an office order issued by the respondents on
9.7.1999. By the said order, 388 JTS officers of
IB(E)S as shown in the annexure to the order have been
promoted to the senior scale (Rs.3000-4500). Name of
the applicant appears at S. No.10 in the review panel
for the year 1991-92.

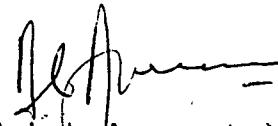
2. Having regard to the promotion granted to
the applicant by the aforesaid order, reliefs claimed
in the present application, we find, have been fully
met. Present O.A., in the circumstances, no longer

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survives. Learned counsel for the applicant accordingly seeks permission to withdraw the O.A.

3. In the circumstances, application made by Shri Jain on behalf of the applicant to withdraw the O.A. is granted. The O.A. is accordingly disposed of as withdrawn, but without any order as to costs.


(Ashok Agarwal)
Chairman


(R. K. Ahuja)
Member (A)

/as/